

**GOVERNMENT OF INDIA  
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION  
LOK SABHA**

UNSTARRED QUESTION NO:3916

ANSWERED ON:10.08.2017

Construction of Dams

Trivedi Shri Dinesh

**Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:**

- (a) the number of dams planned to be constructed in the Himalayan region along with their location and size including the benefits likely to accrue therefrom in various fields/sectors;
- (b) the time by which these dams are to be constructed;
- (c) the number of people likely to be displaced as a result of the same;
- (d) whether any resettlement plan has been put in place for them and if so, the details thereof; and
- (e) whether any Environment Impact Assessment has been made to document the impact of these dams and if so, the details thereof?

**Answer**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

(a) & (b) The water resources projects generally involve construction of dams across the river. The details of hydroelectric projects in the Himalayan region which are (i) under construction, (ii) concurred by Central Electricity Authority (CEA) and yet to be taken up for construction and (iii) under examination in CEA are given at Annexure- I, Annexure- II and Annexure- III respectively. The details of irrigation/ multipurpose projects involving dam in the States of Himalayan region are given at Annexure- IV.

(c) & (d) Water being a State subject, water resources projects are planned and implemented by the respective State Governments, which formulate and implement project-wise submergence and Rehabilitation & Resettlement Plans. To facilitate this process, Union Government has issued National Rehabilitation and Resettlement Policy, 2007 (NRRP-2007) and "Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013" for smooth implementation of Rehabilitation and Resettlement Action Plan in respect of project affected families. These are considered in the detailed project report. However, compensation for project affected people is decided by the project authorities as per the existing Rehabilitation and Resettlement Policy of Centre/State whichever is more beneficial.

(e) The construction of the hydro electric projects or irrigation/multipurpose projects are taken up only after accordance of Environmental and Forest clearance to the project by Ministry of Environment, Forest and Climate Change which is based on project specific studies that also includes Environment Impact Assessment study.

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Annexure-I

Annexure referred to in reply to part (a) &(b) of the Lok Sabha Unstarred Question No. 3916 to be answered on 10.08.2017 regarding "Construction of Dams"

State-wise list of under construction hydro electric projects (above 25 MW)

Sl. Name of Scheme State Installed Latest

No. Capacity Commissioning

- 1 Kameng Arunachal Pradesh 600.00 2017-19
- 2 Pare Arunachal Pradesh 110.00 2017-18
- 3 Subansiri Lower Arunachal Pradesh 2000.00 2020-21 \*
- 4 Parbati St. II Himachal Pradesh 800.00 2019-20
- 5 Shongtong Karcham Himachal Pradesh 450.00 2019-20
- 6 Bajoli Holi Himachal Pradesh 180.00 2019-20
- 7 Kishanganga Jammu & Kashmir 330.00 2017-18
- 8 Lower Kalnai Jammu & Kashmir 48.00 2020-21
- 9 Ratle Jammu & Kashmir 850.00 2021-22 \*
- 10 Tural Mizoram 60.00 2017-18
- 11 Shahpurkandi Punjab 206.00 2020-21 \*
- 12 Bhasmey Sikkim 51.00 2019-20 \*
- 13 Rangit-II Sikkim 66.00 2019-20
- 14 Rangit-IV Sikkim 120.00 2019-20 \*
- 15 Panan Sikkim 300.00 2021-22 \*
- 16 Tehri PSS Uttarakhand 1000.00 2020-21
- 17 Vishnugad Pipalkoti Uttarakhand 444.00 2020-21

18 Vyasi Uttarakhand 120.00 2019-20  
19 Phata Byung Uttarakhand 76.00 2019-20

\* Subject to restart of works

Annexure-II

Annexure referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 3916 to be answered on 10.08.2017 regarding "Construction of Dams"

Hydro Electric Schemes concurred by CEA and yet to be taken up for construction

S. No Name of Scheme

State Installed Capacity (MW) Construction duration from start of work

1. Miyar Himachal Pradesh 120 110 months
2. Rupsiyabagar Khasiyabara Uttarakhand 261 64 months
3. Teesta St-IV Sikkim 520 74 months
4. Dibbin Arunachal Pradesh 120 48 months
5. Nyamjang Chhu Arunachal Pradesh 780 62 months
6. Tawang St-I Arunachal Pradesh 600 78 months
7. Tato-II Arunachal Pradesh 700 72 months
8. Tawang St-II Arunachal Pradesh 800 83 months
9. Siyom Arunachal Pradesh 1000 78 months
10. Kalai-II Arunachal Pradesh 1200 87 months
11. Heo Arunachal Pradesh 240 50 months
12. Tato-I Arunachal Pradesh 186 50 months
13. Talong Londa Arunachal Pradesh 225 60 months
14. Sawalkot Himachal Pradesh 1856 96 months
15. Kwar Himachal Pradesh 540 54 months
16. Dibang Arunachal Pradesh 2880 108 months
17. Chango Yangthang Himachal Pradesh 180 58 months
18. Chhatru Himachal Pradesh 126 75 months
19. Devsari Uttarakhand 252 60 months
20. Lower Siang Arunachal Pradesh 2700 114 months
21. Hironng Arunachal Pradesh 500 78 months
22. Etalin Arunachal Pradesh 3097 84 months
23. Naying Arunachal Pradesh 1000 72 months
24. Lower Kopili Assam 120 48 months
25. Seli Himachal Pradesh 400 88 months
26. Sach Khas Himachal Pradesh 267 102 months
27. Tagurshit Arunachal Pradesh 74 52 months
28. Dugar Himachal Pradesh 449 96 months
29. Kirthai-II J&K 930 60 months
30. Kotlibhel St-IA Uttarakhand 195 54 months
31. Kotlibhel St-IB Uttarakhand 320 54 months
32. Kotlibhel St-II Uttarakhand 530 60 months
33. Alaknanda Uttarakhand 300 69 months
34. Pakal Dul J&K 1000 72 months
35. Kutehr Himachal Pradesh 240 60 months
36. Nafra Arunachal Pradesh 120 36 months
37. Demwe Lower Arunachal Pradesh 1750 61 months
38. New Ganderwal J&K 93 48 months
39. Kiru J&K 624 54 months
40. Loktak Downstream Manipur 66 63 months

Annexure-III

Annexure referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 3916 to be answered on 10.08.2017 regarding "Construction of Dams"

List of Hydro-Electric Schemes under examination in CEA

S. No. Name of Scheme State Installed Capacity (MW)

1. Jelam Tamak Uttarakhand 108
2. Bowala Nand Paryag Uttarakhand 300
3. Subansiri Middle (Kamla) Arunachal Pradesh 1800
4. Attunli Arunachal Pradesh 680
5. Magochu Arunachal Pradesh 96
6. Luhri Stage-I Himachal Pradesh 210

Annexure-IV

Annexure referred to in reply to part (a) &(b) of the Lok Sabha Unstarred Question No. 3916 to be answered on 10.08.2017 regarding "Construction of Dams"

Details of Major, Medium Irrigation & Multipurpose Projects in the States of Himalayan region.

S.

No. Name of Project State Benefits in respect of  
Irrigation/power/flood moderation

- 1 Nadaun Area Medium Irrigation Project Himachal Pradesh 6,471 Ha
- 2 Sukhahar Medium Irrigation Project Himachal Pradesh 5572 Ha
- 3 Medium Irrigation Project to various Panchayats of Jwalamukhi area of district Kangra Himachal Pradesh 5957 Ha
- 4 Shahpurkandi Dam Project Punjab 1) 0.37 lakh ha  
2) 168 MW  
3) 0.012MAF
- 5 Lakhwar multipurpose project Uttarakhand 1) 33,780 ha  
2) 300 MW  
3) 0.267 MAF
- 6 Renuka Dam project / Himachal Pradesh 1) Drinking water  
2) 40 MW  
3) 0.404 MAF
- 7 Kishau multipurpose project Himachal Pradesh & Uttarakhand 1) 0.97 Lakh ha  
2) 660 MW  
3) 1.04 MAF
- 8 Ujh Multipurpose Project Jammu & Kashmir 1) 0.32 lakh ha  
2) 196 MW  
3) 0.82 MAF
- 9 Kulsidam Project Assam 1) 20,500 ha.  
2) 55 MW  
3) 0.28 MAF
- 10 Noa Dihing Dam Project Arunachal Pradesh 1) 3605 ha.  
2) 72 MW  
3) 0.26 MAF
- 11 Bursar HE Project Jammu & Kashmir 1) 1.74 lakh ha  
2) 800 MW  
3) 0.5 MAF
- 12 Gyspa HE Project Himachal Pradesh 1) 0.50 lakh ha  
2) 300 MW  
3) 0.74 MAF
- 13 Upper Siang Project / (Siang) Arunachal Pradesh 1) 9750 MW  
2) 1.44 MAF  
3) Flood moderation
- 14 Pancheshwar Multipurpose project Uttarakhand India/Nepal Power- 5040 MW Irrigation 4.3 Lakh ha